## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/237/2016

NAME OF THE PETITIONER(S) : VARADHARAJAN & ANOTHER

NAME OF THE RESPONDENT(S)

: UDHAYEM LEASING & INVESTMENT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1- Gr. Sivas hankaron connect for Respondet 24 9
2. A fin Vastava.

for Counsel For petilines

**ORDER** 

Counsels for both the parties are present. Counsel for the Petitioner submitted that against the order passed by this Bench an appeal was filed before the Hon'ble High Court of Madras which has been dismissed in default and steps are being taken to get the appeal restored. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk